

**MEGHALAYA LEGISLATIVE ASSEMBLY**

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**RE-ASSEMBLED BUDGET SESSION**  
**LIST OF BUSINESS**  
**FRIDAY, MAY 28, 2010.**  
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**GOVERNMENT BUSINESS**

1. NATIONAL ANTHEM
2. THE SPEAKER TO ANNOUNCE THE REPORT OF THE BUSINESS ADVISORY COMMITTEE UNDER RULE 230.
3. SHRI ROWELL LYNGDOH, MINISTER IN-CHARGE, PARLIAMENTARY AFFAIRS TO MOVE:-

“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current session”.

4. THE SPEAKER TO ANNOUNCE THE NAMES OF MEMBERS NOMINATED BY HIM TO THE PANEL OF CHAIRMEN UNDER RULE 9(1).
5. DR. MUKUL SANGMA, CHIEF MINISTER TO LAY THE REPORT OF THE COMPTROLLER AND AUDITOR GENERAL OF INDIA IN RESPECT OF THE GOVERNMENT OF MEGHALAYA (REVENUE RECEIPTS) FOR THE YEAR ENDED 31<sup>st</sup> MARCH, 2009.
6. OBITUARY REFERENCES.

**Shillong:**  
**The 27<sup>th</sup> May, 2010.**

**W. M. Rymbai,**  
*Secretary,*  
**Meghalaya Legislative Assembly.**